

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION NO. 48**

*Dated Guwahati, the 4<sup>th</sup> July, 2020*

Hon'ble the Chief Justice has been pleased to issue the following guidelines, till further orders:-

1. From various national and local news channels, it has now become known that possibly Covid-19 is transmitting through community in the North Eastern States. The number of Covid-19 positive cases is mushrooming day by day in all strata of society.

It has been reported that even the Court complexes have not been spared. Covid-19 infected persons have been traced from amongst the advocate's fraternity, as also the Judges serving in the District Courts. It appears that the safeguards required to be applied are not being adopted. Face masks are not being worn and social distancing is not being maintained, resulting in such spread.

2. In the changed scenario, it has become administratively imperative to curtail the Court functioning at all levels i.e. in the subordinate Courts, as also at the High Court level, in the Principal Seat of Gauhati High Court at Guwahati, and in the outlying benches at Nagaland, Mizoram And Arunachal Pradesh.

3. In view of the above, it is hereby directed that only cases of emergent nature involving personal liberty viz. bail matters, remand matters, habeas corpus petitions; recording of statement under Section 164 Cr.P.C.; and matters involving utmost urgency in which there is a genuine need for stay of some action, would be listed for hearing, till further orders.

In such cases, request for listing and hearing may be made by the counsel concerned which would be considered, considering the nature of the matter.

4. Filing of all cases, however, would be permitted.

**By Order,**  
Sd/-Raktim Duarah  
**REGISTRAR GENERAL**

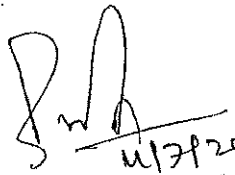
**Memo No. HC.III-06/2020/1629-1656/G, Dated Guwahati the 4<sup>th</sup> July, 2020.**

**Copy to:**

1. The Registrar (Vigilance/Judicial/Administration/Establishment), Gauhati High Court, Guwahati.

*(Contd...)*

2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun. They are requested to forward this Notification amongst the respective District/ Subordinate Courts within their jurisdiction.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
4. The District & Sessions Judge, \_\_\_\_\_ Assam.
5. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
6. The Principal Judge, Family Court, \_\_\_\_\_ Assam.
7. The Member, MACT, \_\_\_\_\_, Assam.
8. The Presiding Officer, Special Court \_\_\_\_\_, Assam.
9. The Presiding Officer, Labour Court \_\_\_\_\_, Assam.
10. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
11. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
12. The Chairman, N.E. Bar Council, Gauhati High Court, Guwahati.
13. The President/Secretary, All Assam Lawyers' Association, Guwahati.
14. The President/Secretary, Lawyers' Association, Guwahati.
15. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
16. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
17. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
18. The Asstt. Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
19. The Court Manager, Gauhati High Court, Guwahati.
20. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
21. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
22. The P.S. to Hon'ble Mr. /Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
23. The A.O. (Judicial), \_\_\_\_\_ Section, Gauhati High Court, Guwahati.
24. The Court Masters, Court No. \_\_\_\_\_, Gauhati High Court, Guwahati.
25. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
26. The Chief Security Officer, Gauhati High Court, Guwahati.
27. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
28. The Gauhati High Court Notice Board, (Old Block & New Block).

  
 11/7/2020  
**REGISTRAR GENERAL**

11/7/2020